

Filing No.-8317/20

Nature of case- B.A

Parmeshwar Ganjhu @ Praveen Jee Vs. The State of Jharkhand.

Advocate's Name- Jitendra S.Singh

**DEFECTS :-**

9(i)A no. Of text in entire impugned order appears to be faint.

(ii)Duly certified t/c of pg 8,10,11,12,13 and 14 may be filed.

(iii)Addressing portion may be suitably corrected.

(iv)Para numbering(after para 3)may be corrected.

(v)Title pg of impugned order is missing.